GOVERNMENT OF WEST BENGAL HEALTH & FAMILY WELFARE DEPARTMENT

Memo No 108 - Sec 7/HFW 2021

Dated 19 May 2021

ORDER

Vide Note No 511-CS/2021 dated 15.05.2021 of Chief Secretary to the Government of West Bengal [copy enclosed] in respect of COVID vaccination in the State, it has been stated that:-

As per availability of vaccines, which is insufficient, the scarce vaccines available at the disposal of the Government of West Bengal may be divided into two streams, namely

i)General - For people at large: to be taken care of by the Health Department hospitals/CMOHS.

ii) Groups which are super-spreaders/public-facing/forcibly exposed to public mingling: groups which are endangered as well as potential spreaders to be handled by sectoral departments in conjunction with DMs.

The groups of persons who would be in the second category will include the following:

- a. Residuary segments (those who have not received COVID-19 vaccine earlier) of Government and para-Government employees including judicial staff who have not been vaccinated earlier.
- b. Dealers of essential services/ goods and their operating staff that is ration dealer, kerosene dealer and LPG dealers and petrol pump staff.
- c. Transport workers including taxi/Auto and toto drivers and rickshaw pullers
- d. Journalists



e. Lawyers and muharrirs, law clerks

f. Sex workers and transgenders

g. Hawkers including newspaper vendors

h. Retail sellers of vegetables/ grocery items/ fish etc. in bazaars

i. Covid volunteers

j. Inmates of social welfare homes and correctional homes

Now in pursuit of the above note and considering the evolving vaccine availability situation in the State and in view of the latest GoI guideline concerning expansion of intervals between two doses of Covishield , all Districts and KMC are hereby advised that-

Each and every Covid Vaccination Centre (CVC) within the jurisdiction of District/KMC shall henceforth, follow a systematic immunization drive. Local administration may like to work out innovative ways of scheduling the vaccination drives. Dividing days of the week between different age groups as well as separately scheduling/prioritizing first/second dose can be considered.

And all Districts and KMC are requested to chalk out an immediate plan to identify vaccinees belonging to the stipulated categories and start their vaccination at once. Detailed guidelines meant for guiding the Districts/KMC/Departments is being sent separately.

This approach shall be followed on all vaccination days until further intimation from this end.

Secretary,

Health & Family Welfare Department, GoWB

GOVERNMENT OF WEST BENGAL HEALTH & FAMILY WELFARE DEPARTMENT

Memo No 128-Secy/H&FW/21

Dated -4th June 2021

ORDER

In continuation of the Orders Vide Memo No 108-Secy/HFW/2021 Dated 19 May 2021 and Memo No 116-Secy/HFW/2021 Dated 25 May 2021 of this office, it is further stated that the following groups will also now be covered under (ii) groups which are super spreaders/public facing/forcibly exposed to public mingling: groups which are endangered as well as potential spreaders. THEREFORE, the vaccination of the below given priority groups will be organized by the departments mentioned against them as shown the below given column.

DMs will ensure overall coordination in the Districts under guidance of respective departmental secretaries.

Sl No	Priority Group	Nodal Department	Responsibility in District & KMC
1	MSME artisans, Khadi workers, and handloom weavers	MSME Deptt	GM DIC, DD Handloom
2	Rice Mill workers, flour mill workers, cold storage workers	Food & Supplies Department & Agri Marketing	DCFS/DDR/ Asst Director,Agri-Marketing
3	Industrial workers	Industry, Commerce and Enterprises & MSME	
4	Tourism sector workers	Tourism Department	Tourism Department will appoint the nodal officer
5	Domestic workers		DM/KMC
6	Cable TV Operators/ TV Channel Staff	I& CA Department	DM/KMC

This order shall come into immediate effect. Accordingly all concerned will take required action.

Secretary
Health & Family Welfare Department
GoWB

GOVERNMENT OF WEST BENGAL HEALTH & FAMILY WELFARE DEPARTMENT

Memo No 116- Seg | HFW 2021

Dated 25 May 2021

ORDER

In continuation of the Order Vide Memo No 108-Secy/HFW/2021 Dated 19 May 2021 of this office, it is further stated that the following groups will also now be covered under (ii) groups which are super spreaders/public facing/forcibly exposed to public mingling: groups which are endangered as well as potential spreaders. THEREFORE, the vaccination of the below given priority groups will be organized by the officers mentioned against them as shown the below given column.

DMs will ensure overall coordination in the Districts under guidance of respective departmental secretaries.

SI No	Priority Group	Responsibility in District & KMC
1	Bankers - Both Private & Government.	LDM in District
2	Chemists & Druggists.	Asst Director, Drug Controller
3	Urban Local Bodies including Municipal Corporations, Municipalities[Members and Officials]	Municipal Commissioner/ Executive officer of ULB
4	Rural local bodies Zilla Parishad, Panchayet Samities and Gram Panchayet [Members and Officials]	DM/SDO/BDO
5	All different nominated functionaries associated in one or other capacities with different Govt. bodies	DMs in coordination with concerned Departments
6	The NGO functionaries associated & working directly for the Government.	DMs in coordination with concerned Departments

This order shall come into immediate effect. Accordingly all concerned will take required action.

Health & Family Welfare Department GoWB